

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 17

Dated Guwahati, the 22nd February, 2019

In partial modification of the earlier Notification No. 18 dated 22nd March, 2017, Hon'ble the Chief Justice has been pleased to re-constitute the *Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh*, with the following members to be headed by the Joint Registrar (Vigilance):

- 1) Shri Kaushik Kumar Sharma, Jt. Registrar (Vigilance),
- 2) Shri Robert Lalpianga Nampui, SJA, Appointment Section,
- 3) Shri Ujjal Dutta, SJA, Appointment Section,
- 4) Shri Nayan Jyoti Nath, SJA, Statement Section,
- 5) Shri Ankush Bhuyan, SJA, C.A. to Registrar (Judicial),
- 6) Shri Sabir Sobhan Ahmed, JA, Correspondence Section,
- 7) Shri Pranab Duarah, Systems Officer,
- 8) Shri Pranjal Lahkar, Court Manager, Gauhati high Court, Guwahati.

By Order,

Sd/- Robin Phukan,
REGISTRAR GENERAL

Memo No. HC. III - 07/ 2015/ 489- 507 / G, Dated Guwahati, the 22nd February, 2019.

Copy to:-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun, for information.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Shri Kaushik Kumar Sharma, Jt. Registrar (Vigilance), Gauhati High Court, Guwahati.
6. The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the official website of the Gauhati High Court.*
7. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Judge, Gauhati High Court, Guwahati.
8. The P.S. to Hon'ble Mrs. Justice Rumi Kumari Phukan, Judge, Gauhati High Court, Guwahati.
9. The P.S. to Hon'ble Mr. Justice Songkhupchung Serto, Judge, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Nelson Sailo, Judge, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. Justice Nani Tagia, Judge, Gauhati High Court, Guwahati.
12. Shri Robert Lalpianga Nampui, SJA, Appointment Section, Gauhati High Court, Guwahati.
13. Shri Ujjal Dutta, SJA, Appointment Section, Gauhati High Court, Guwahati.
14. Shri Nayan Jyoti Nath, SJA, Statement Section, Gauhati High Court, Guwahati.
15. Shri Ankush Bhuyan, SJA, C.A. to Registrar (Judicial), Gauhati High Court, Guwahati.
16. Shri Sabir Sobhan Ahmed, JA, Correspondence Section, Gauhati High Court, Guwahati.
17. Shri Pranab Duarah, Systems Officer, Gauhati High Court, Guwahati.
18. Shri Pranjal Lahkar, Court Manager, Gauhati high Court, Guwahati
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

22-02-19
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